

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32704/2019

(Arising out of impugned final judgment and order dated 26-10-2017 in WC No. 40715/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

GOPAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150338/2019-CONDONATION OF DELAY IN FILING and IA No.150339/2019-EXEMPTION FROM FILING O.T.)

Date : 21-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioners, list the matter after four weeks.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER